

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 104
(IB)-275(ND)/2019

IN THE MATTER OF:

Central Bank of India

... Applicant / Petitioner

Vs

M/s. Abhinav Steel and Power Ltd.

... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, CIRP

Order delivered on 07.10.2020

ORDER

Renotified to 05.11.2020.



(Nirmala Vincent)
Court Officer

07.10.2020
Deepak